

**Development of airports in Uttar Pradesh**

†17. SHRIMATI KANAK LATA SINGH:

SHRI VISHAMBHAR PRASAD NISHAD:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the Ministry has taken a decision in the last month of June for the development of Jewar Airport in NOIDA; if so the details thereof;

(b) the number of proposed airports in the country including Uttar Pradesh, whose development is a serious concern for the Ministry, and action taken so far in this direction; and

(c) the progress made in the construction work of the proposed airport at Kushinagar and by when the international flights are aimed to be operated from this airport?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): (a) No, Sir.

(b) Government of India (GoI) has granted 'in-principle' approval to 13 projects: Mopa in Goa, Navi Mumbai, Sindhudurg and Shirdi in Maharashtra, Bijapur, Gulbarga, Hassan and Shimoga in Kamataka, Kannur in Kerala, Dabra in Gwalior, Pakyong in Sikkim, Kushinagar in Uttar Pradesh and Karaikal in Puducherry.

(c) The construction work of the proposed airport at Kushinagar has not started as the development of the airport through Public Private Partnership (PPP) could not be realized by the Government of Uttar Pradesh (GoUP).

**Credit points for airlines to fly abroad**

18. SHRIMATI GUNDU SUDHARANI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Ministry's mandated credit points for airlines to fly abroad has been implemented;

(b) if so, the details of credit points accrued by each of the airlines since implementation of the scheme, airline-wise;

(c) how many airlines have become eligible to fly abroad; and

(d) the details of unserved areas connected to get credit points and the flights that have flown to such destinations since inception of this system, airline-wise?

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† Original notice of the question was received in Hindi.